

F. No. J-11017/14/2015-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

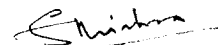
Shastri Bhawan, New Delhi,
Dated 19th December, 2018

ORDER

The President is pleased to **extend** the terms of all the panel counsel mentioned in this Department's earlier Order with F. No. J-11017/14/2015-Judl. dated 03.12.2015, for conducting litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Regional Bench Lucknow with effect from the date of expiry of their earlier terms i.e. **03.12.2018 until further orders or till a new panel, in this regard, is finalized by this Department.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

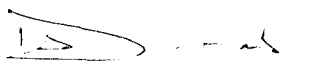
3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court, Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow-226020.
3. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
4. Shri Surya Bhan Pandey, Asstt. SGI, Allahabad High Court, Lucknow Bench.
5. The Cash (LA) Section with regard to payment of retainerhip fee to Sr. CGSC, AFT (RB), Lucknow as per aforesaid order dated 03.12.2015 until further orders.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled counsel'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
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